

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 447 of 2016 IN
DFR No. 1522 of 2016**

Dated: 29th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Torrent Power Ltd.,

...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s)

:

Ms. Deepa Chawan
Mr. H.S. Jaggi

ORDER

**IA No. 447 of 2016
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 28.09.2016.

Dasti, in addition, is permitted.

List the matter on **28.09.2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/ss